## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 14/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE PARTIES:

MAN Industries (India) Ltd.

MAN Infraprojects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

For Pelilianers My Vertices Partners Ms Meghra Raw i/b Vertices Partners Ms Sayalee Kulkarni i/b Orbit Law Services Chu

## ORDER

## CP 14/ 213/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 4.9.2017.

√ Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)